

DIVISION BENCH  
COURT - I

**O-211**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/111(KB)2022  
IN  
C.A.(CAA)/37(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	PUSHPANJALI CREDIT RESOURCES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearances (via video conferencing/physically)**

For the Petitioner

Mrs. Manju Bhuteria, Adv.

Ms. Aisha Amin, Adv.

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Post this matter on 06.05.2024.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**